

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2512**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

SMUGGLING OF PSYCHOTROPIC SUBSTANCES

2512. SHRI MEHBOOB ALI KAISER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the quantum of smuggled psychotropic substances seized by Narcotics Control Bureau (NCB) during each of the last three years and the current year in Punjab, Jammu and Kashmir, Haryana, Rajasthan and Delhi;

(b) the total number of Narcotics offices situated throughout the country along with their strength and jurisdictions;

(c) the details of projects/work proposed by the administrative branch of NCB headquarters for equipping the offices outside the national capital; and

(d) the measures taken by the Government to curb the smuggling of psychotropic substances in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Details of seizures of Psychotropic substances by Narcotics Control Bureau for the last 03 years and current year (upto Oct, 2017) are enclosed at Annexure-I.

(b): Narcotics Control Bureau(NCB) with its headquarter at Delhi has 03 regional offices namely Northern Region (Delhi), Eastern Region (Kolkata)

and South-West Region (Mumbai) besides having 13 Zonal Offices and 12 Sub-Zonal Offices across the country. Total sanctioned strength of NCB is more than 1100 officials.

(c): The NCB has procured lands at various places such as Chandigarh, Ahmedabad, Lucknow, Guwahati, Jammu, Bangalore, Indore and Bhubaneswar to build office cum residential complexes.

(d): The measures taken by the Government to prevent trafficking of Psychotropic substances inter alia include intensive preventive and interdiction efforts along known drug routes, strict surveillance and enforcement at import and export points, increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs & Psychotropic Substances and Precursor Chemicals, sharing of real time information and coordination operation with Nodal agencies of neighbouring countries and empowerment of Border Security Force, Sashastra Seema Bal and Coast Guard under the Narcotic Drugs & Psychotropic Substances (NDPS) Act,1985.

ANNEXURE
L.S.US.Q.NO.2512 FOR 02.01.2018

Psychotropic Substances seized by Narcotics Control Bureau (NCB) during last three years and current year (upto Oct, 2017) in Punjab, Jammu and Kashmir, Haryana, Rajasthan and

Delhi:-

Name of State	Name of Drugs	2014	2015	2016	2017 (Oct)*
Punjab	Buprenorphine	71200 Pcs	-	6924 Pcs	-
	Methaqualone	-	4.785 Kg	-	-
	ATS	-	-	0.48 Kg	-
	Other	-	10.11 Kg	-	-
Jammu and Kashmir	Proxyvon	-	-	3400 Pcs	4704 Pcs
Haryana	Psychotropic Substance	NIL			
Rajasthan	Psychotropic Substance	NIL			
Delhi	Methamphetamine	3.35 Kg	0.37kg	-	-
	Methaqualone	6.3 Kg	56.01kg	19.205 Kg	15.155 Kg
	Alzola	-	2940 Pcs	-	-
	ATS	-	20.7 Kg	1.086 Kg	0.44 Kg
	Ketamine	-	0.88 Kg	-	-
	Lorzepam	-	93 Pcs	-	-
	Zolpidem	-	5710 Pcs	-	-
	Mephedrone	-	3.05 Kg	-	-
	Other	-	85695 Pcs	-	-

*Provisional Data